directed to inform you that Lok Sabha, at its sitting held on the 14th December, 1993, agreed without any amendment to the Merchant Shipping (Amendment) Bill, 1993, which was passed by Rajya Sabha at its sitting held on the 9th December, 1993".

RE: DUNKEL DRAFT

THE DEPUTY CHAIRMAN: Shrimati Sarala Maheshwari. *(Interruptions)*

SHRIMATI SARALA MAHESHWARI (West Bengal): Madam... *(Interruptions)*

श्री मोहम्मद अफ़ज़ल उर्फ मीम अफ़ज़ल (उत्तर प्रदेश): मैडम, कल मैंने जो मसला उठाया था, उसमें गवर्नमेंट को इनस्ट्रक्शनर्स दी गयी थी कि जिन लोगों के नाम इलेक्टरोल से निकाले गये हैं....

†شری محمد افضل عرف م - افضل : میڈم - کل میں نے جو مسئلہ اٹھایا تھا اسمیں گورنمنٹ کو انسٹرکشن دی گئی تھیں کہ جن لوگوں کے نام الکٹرول سے نکالے گئے ہیں ...

THE DEPUTY CHAIRMAN: If you speak one by one, then everything will be recorded. *(Interruptions).*

SHRI SUKOMAL SEN (West Bengal): Madam, GATT negotiations are going to be concluded...*(Interruptions).* All gates are cleared for signing the Dunkel Draft. Both the EEC and the USA have come to an agreement to control it. *Interruptions).* We understand that the Cabinet of our country has given the green signal to the Indian negotiators to sign the Dunkel Draft. Madam, both in the Rajya Sabha and in the Lok Sabha, we protested against the Dunkel Draft and a heated debate took place. We opposed it. Even the Congress Members could not support it. Despite strong opposition, the Government of India is selling out the interests of the country. The economic sovereignty of the country is being sold out. Now they are signing the Dunkel Draft. The entire economy of the country is going to be ....*(Interruptions).* The capitalist countries will rule over the economy of this country. Madam, we are mourning for our country. We are going to lose our economic sovereignty. The entire House should rise. The Government is committing a sin by selling out the interests of our country. The Government should not sign the Dunkel Draft. The Governemnt and the Cabinet should immediately decide not to sign the Dunkel Draft. They should oppose it. Madam, yesterday the report of the Standing Committee on Commerce was placed on the Table of the House. This Committee has also severely criticised the Dunkel Draft. They are not in full agreement with the provisions of the Dunkel Draft. Despite strong opposition of the Commerce Committee, the Government of India is going ahead to sign it. They are committing a sin. *(Interruptions).*

THE DEPUTY CHAIRMAN: You have made your point.

SHRI S. JAIPAL REDDY: Madam.....

उपसभापति: जयपाल जी, आप क्या कह रहे हैं?

SHRI S. JAIPAL REDDY: Madam, we have learnt from the Press today that the Government of India has given the green signal to its negotiators to sign the Dunkel Draft. It is a black day in the history of our country. We will not be a privy to the process of the Government of India signing a death warrant for the Indian economy. We have also learnt from the Press today that the USA is trying to further amend the textile chapter to the disadvantage of India. The USA has threatened that it would introduce amendments to see that the textile market of India is thrown open to the USA exports. I would like to know

†[ ] Transliteration in Arabic Script.

[Shri S. Jaipal Reddy] why the Government of India has given a green signal to its negotiators behind the back of Parliament. The Standing Committee on Commerce has taken a categorical position against the Dunkel Draft Text. How could the Government, on its own, take a decision behind the back of the Indian Parliament?

SHRI KAMAL MORARKA (Rajasthan): Madam, I am on a point of order.... *(Interruptions)*.

SHRI SIBRAMANIAN SWAMY (Uttar Pradesh): Madam, you had .... *(Interruptions).*

SHRI KAMAL MORARKA: Madam, my point of order is very simple.... *(Interruptions).*

THE DEPUTY CHAIRMAN: First of all, this point of order is in disorder. But since I have identified you, you may speak.. ..*(Interruptions)...*

SHRI KAMAL MORARKA: My point of order is very simple.

The Parliamentary Standing Committee is seized of a matter and the report is presented to the House.

Today the newspapers contained two reports: one, that the Standing Committee on Commerce presented its report on Dunkel to the Rajya Sabha; second, the Cabinet Committee on Economic Affairs has authorised the Commerce Ministry to sign the Dunkel proposals. Why are we having a Parliamentary Committee? Why is the Committee's time and money being wasted? Why are we having reports presented to the Parliament when the Government is not even reading the reports? I do not understand.. *(Interruptions)..*

THE DEPUTY CHAIRMAN: Just a minute.. *(Interruptions)....* Yesterday, I announced this and I want to repeat it again. This matter of the Committee was taken up in the Business Advisory Committee. But the report was not ready and I said it yesterday also. The Members insisted on discussing the Dunkel Draft ...*(Interruptions)...* Mr. Jaipal Reddy, you are a witness to it. Mr. Baby had also raised it...*(Interruptions)...* Now the report was not ready. We took the opinion of the Members whether we should discuss the Dunkel proposals in the House before the Committee concludes... *(Interruptions)...*

SHRI S. JAIPAL REDDY: That is not the point... *(Interruptions)...*

SHRI MENTAY PADMANABHAM (Andhra Pradesh): That is not the point.

THE DEPUTY CHAIRMAN: You are not understanding the point... *(Interruptions)...*

Iinformed the Commerce

सब एक साथ मत खड़े होइये... (व्यवधान) आप बैठिए। एक मिनट। मैं आपकी बात सुनूंगी।

श्री दिग्विजय सिंह (बिहार): एक मिनट। हमारी बात सुन लीजिए। कमल मोरारका जी ने जो बात कही थी उसमें उन्होंने यह कहा था कि गुजराल साहब ने जो रिपोर्ट कल पेश की थी उस रिपोर्ट का कोई महत्व है या नहीं। सरकार ने क्या फैसला किया बिना उस रिपोर्ट को डिसकस किये। आप दूसरी बात कह रही हैं जिससे हम लोगों का कोई लेना देना नहीं है।

उपसभापतिः इस हाउस में और कल भी आपसे बात करने के बाद

Minister about this. Let me finish.....*(Interruptions)....* You people are so impatient that you do alow somebody to inform the House what is being done behind the scenes Because the report was not ready, it could not be placed before the House and it could not form part of the discussion. But I told the Commerce Minister, 'please take note of it because the report is being laid on the Table of the House while you are negotiating'. These were the views, wishes and the desire of the Members. This is what I wanted to inform all the Members... *(Interruptions)...*

SHRI S. JAIPAL REDDY: Madam, your instructions were ignored... *(Interruptions)...*

THE DEPUTY CHAIRMAN: No, instructions were not ignored... *(Interruptions)...* Now, Mr. Subramanian Swamy... *(Interruptions)...*

SHRI S. JAIPAL REDDY: In total

contravention of the recommendations of the Standing Committee on Commerce, the Government of India gave a green signal to its negotiators to sign this pact ...*(Interruptions)*... What is the point in having a Standing Committee... .*(Interruptions)*.... The Government should tell us whether the report that it gave the green signal to its negotiators is correct or not ... *(Interruptions)*..

THE DEPUTY CHAIRMAN: The Government will inform the House whenever they want to. But I cannot give any commitment...*(Interruptions)*..

SHRI S. JAIPAL REDDY: The Minister of State for Commerce should be able to tell us. This report is very disturbing ... *(Interruptions)*..

THE DEPUTY CHAIRMAN: Mr. Jaipal Reddy, I have identified Mr. Subramanian Swamy ... *(Interruptions)*....

SHRI S. JAIPAL REDDY: Madam, the point is, we raised a question about a report and we have the Minister here. He should be able to confirm it or contradict it ...*(Interruptions)*....

SHRI V. NARAYANASAMY (Pondicherry): The report was submitted only yesterday ...*(Interruptions)*....

THE DEPUTY CHAIRMAN: Mr. Jaipal Reddy, as I said earlier, I conveyed the sentiments of the House and whatever the Government wants to say, it will come before the House. If it asks for time, we will try to find time and allow it to make a statement. But now let me allow Mr. Subramanian Swamy ...*(Interruptions)*....

SHRI S. JAIPAL REDDY: How can the Government get away with silence? Silence means the Government is guilty. ...*(Interruptions)*....*The* Government is maintaining guilty silence? Why does not the Government react? ...*(Interruptions)*....

SHRI SUBRAMANIAN SWAMY: I think, they should have the decency to allow me to make my point.

THE DEPUTY CHAIRMAN: I don't know ...*(Interruptions)*....

श्री दिग्विजय सिंह। सही है या गलत है, यह तो बता दीजिये (व्यवधान)

SHRI SUBRAMANIAN SWAMY: First of all, Madam ...*(Interruptions)*....

SHRI ASHOK MITRA (West Bengal): Does the Standing Committee of Parliament matter to the Government? The Government should give us ... *(Interruptions)*....

SHRI JAGESH DESAI (Maharashtra): The Government might have taken the views of the Members ... *(Interruptions)*....

SHRI KAMAL MORARKA: Madam, I object to it ...*(Interruptions)*....

SHRI MOHAMMED AFZAL *alias* MEEM AFZAL: What is this, Madam? We are raising a very important matter. ... *(Interruptions)*....

Why is the Government spending a lot of money on the Standing Committee?

SHRI S. JAIPAL REDDY: What is the importance of Parliament?

We are raising the issue in Parliament. How can the Government refuse to react?

SHRI ASHOK MITRA: Do you call this democracy? ...*(Interruptions)*....

SHRI S. JAIPAL REDDY: The Government must react. ... *(Interruptions)*....

THE DEPUTY CHAIRMAN: Your sentiments have been reported and recorded and they have been conveyed. Whenever the Government wants to react, it can react.

... *(Interruptions)*....

SHRI DINESHBHAI TRIVEDI (Gujarat): Madam, the people will answer this ...*(Interruptions)*....

SHRI JAGESH DESAI: Madam, I want to raise an important issue.

THE DEPUTY CHAIRMAN: Let Mr. Subramanian Swamy speak first ... *(Interruptions)*....

SHRI SUBRAMANIAN SWAMY: Madam, the Left Front and their allies, the Janata Dal .....*(Interruptions)....*

SHRI MOHAMMED AFZAL *alias* MEEM AFZAL: Madam, it is a very serious matter. Let us be serious, Madam. Why is the Government spending a lot of money Oft the Standing Committee? Why should we spend our time? ...*(Interruptions)....*

SHRI SUBRAMANIAN SWAMY: The question is, the left Front and their allied parties have raised the question on the Dunkel Draft ...*(Interruptions)....*

SHRI MOHAMMED AFZAL *alias* MEEM AFZAL: Is he the Commerce Minister? ... *(Interruptions)....*

THE DEPUTY CHAIRMAN: Your comment is not proper. This is not proper ...*(Interruptions)....*

SHRI SUBRAMANIAN SWAMY: I am having my say. I am not reply on behalf of the Government.

SHRI ASHOK MITRA: Is he the Prime Minister?

THE DEPUTY CHAIRMAN: He has not even said anything. What are you saying; ... *(Interruptions).* ...I have identified him. I have allowed him to speak. गुस्सा नहीं करते (व्यवधान)

SHRI SOMAPPA R. BOMMAI (Orissa): Madam, yesterday, we demanded, let there be a discussion today on this Report ...*(Interruptions)....*

SHRI SUBRAMANIAN SWAMY: Madam, how can he get up? He does not follow the basic parliamentary principles. ...*(Interruptions)....*This is not This is Parliament ...*(Interruptions)....*

THE DEPUTY CHAIRMAN: Let him speak ... *(Interruptions)....* Why should you say so? He is a Member of this House He has a right to speak. I have identified him....*(Interruptions)....*

SHRI ASHOK MITRA: How can he do it? He is not the Commerce Minister. He is neither the Leader of the House nor the Prime Minister.

SHRI SOMAPPA R. BOMMAI: What is the stand of the Government? We would like to know from the Government, not from him ... *(Interruptions)....*

SHRI SUBRAMANIAN SWAMY: They are afraid ...*(Interruptions)....*

THE DEPUTY CHAIRMAN: Let him say what he wants to say. I do not know what he want he wants to say ... *(Interruptions)....*

SHRI SUBRAMANIAN SWAMY: Sit down.

SHRI SOMAPPA R. BOMMAI: You cannot ask me to sit down? Who are you? you are a *...*(Interruptions)....* He was an ex-Commerce Minister. We want to hear the present Commerce Minister. ... *(Interruptions)....*

THE DEPUTY CHAIRMAN: Mr. Jaipal Reddy, I have allowed you. Let other people also raise their opinion. You cannot force ...*(Interruptions)....*Before the Government a private Member has a right to say something. He is as much a Member as you are. If you can speak, he can speak.

SHRI S. JAIPAL REDDY: Okay.

THE DEPUTY CHAIRMAN: Have certain concern and respect for the opinion of the private Member ...*(Interruptions)....He* is not a Government party. He is not from the Treasury Benches. He is an individual person. He has got a right to speak as you have.

SHRI SUBRAMANIAN SWAMY : Madam, I want to say that the Left Front and their allies have made a point on what they call 'Dunkel Draft' or what is known as 'Dunkel Draft Act' in the Uruguay Round. Now the question is, first of all, they are quoting from the newspaper reports of what the Standing

Expunged as ordered by the Chair.

Committee. Report has actually said. It would be entirely wrong on their part to only say half of what the Standing Committee has said. The Standing Committee has certainly said that the Draft should be opposed but it also said that the Government of India must ensure that they don't get out of GATT in other words, they are in utter confusion. You have to make a choice. The question is of that choice. And, therefore, I would like to say two things. One, the Government should make absolutely clear what their position is. Second, I would urge upon the Government to sign this Draft which has been prepared and let it be known—the country's opinion may be divided on this—that the Final Draft is in the interests of the country. . .*(Interruptions)*

SHRI S. JAIPAL REDDY: No. . .*(Interruptions)*

SOME HON MEMBERS No. . .*(Interruptions)*

SHRI SUKOMAL SEN : They are not willing to negotiate. . .*(Interruptions)*

SHRI S. JAIPAL REDDY : He is misquoting the Report of the Standing Committee. . .*(Interruptions)*

THE DEPUTY CHAIRMAN : I have got some written names. Mr. Swell *(Interruptions)*

PROF. SAURIN BHATTACHARYA (West Bengal) The Commerce Minister is driving it one year later. . .*(Interruptions)* Now he presses. . .*(Interruptions)*

SHRI G.G. SWELL (Meghalaya): We are overtaken by events. And, under compulsion, the Government has made a very drastic, far-reaching, decision yesterday. I think the Government should come forward with a statement giving their reasons for the decision that they have arrived at. And after that, there should be a cool, calm, deliberate, sobre, discussion on the entire thing. . .*(Interruptions)*

AN HON. MEMBER : That is not possible in the Rajya Sabha. . .*(Interruptions)*

SHRI JAGESH DESAI : Madam, I have to make my point . . .*(Interruptions)*. . .

THE DEPUTY CHAIRMAN: Now we cannot start a discussion or reopen the discussion on the Dunkel Draft which we already did. . .*(Interruptions)* Whatever your party Members have said. . .*(Interruptions)*

SHRI SOMAPPA R. BOMMAI : Let me make my point. . .*(Interruptions)*

SHRI S. JAIPAL REDDY : The Government must react, Madam. . .*(Interruptions)*

श्री दिग्विजय सिंह : आप गवर्नमेंट को कहिये कि रियेक्ट करें (व्यवधान)

SHRI SUBRAMANIAN SWAMY : Your leader, Mr. Hegde, wants to join the Congress. Why are you opposing the Congress now?.*(Interruptions)*

SHRI S. JAIPAL REDDY : We can't be privy to the guilty silence of the Government. . .*(Interruptions)* How can we be silent spectators to the silence of the Government?. . .*(Interruptions)*

SHRI JAGESH DESAI : Madam, I compliment the SEBI for warning. . .*(Interruptions)* Madam, this was to be done earlier. . .*(Interruptions)*

SHRI SUKOMAL SEN : We are raising the Dunkel issue now. . .*(Interruptions)*

SHRI JAGESH DESAI : This is more important than Dunkel. . .*(Interruptions)*

श्री दिग्विजय सिंह : सेबी कहां से आ गया? (व्यवधान) डंकल अभी खत्म नहीं हुआ (व्यवधान) कहां से बम्बई के* आ गये (व्यवधान)

SHRI JAGESH DESAI : Madam , to

*Expunged as ordered by the Chair.

[Shri Jagdish Desai] safeguard the interests of the investors. . .*(Interruptions)*

SHRI S. JAIPAL REDDY : We will not allow any other proceedings of the House so long as the Government does not clarify. . .*(Interruptions)*

SHRI JAGESH DESAI : I am happy that the SEBI has taken a decision to ban forward trading in the interests of the investors. . .*(Interruptions)*

SHRI S. JAIPAL REDDY : We will not allow any other item to be taken in the House until the Government clarifies its stand on the issue. . .*(Interruptions)*

SHRI JAGESH DESAI : The stock exchange brokers have gone on strike-. . .*(Interruptions)* It should be stated firmly. . .*(Interruptions)*

श्री दिग्विजय सिंह : सरकार क्या सोच रही है (व्यवधान)

SHRI S. JAIPAL REDDY : Are we to move to another item? *(Interruptions)*

SHRI JAGESH DESAI : I hope that the whole House will extend its support. . .*(Interruptions)*

श्री दिग्विजय सिंह : यह तो दलालों की बात कर रहे हैं (व्यवधान)

SHRI S. JAIPAL REDDY : The Government must break its silence. The silence of the Government is shocking. . .*(Interruptions)*

श्री दिग्विजय सिंह : पूरा देश जानना चाह रहा है (व्यवधान)

SHRI MENTAY PADMANABHAM : The Minister wants to say something. . .*(Interruptions)*

SHRI P.M. SAYEED : Let the Members go back to their seats. . .*(Interruptions)* Why don't you ask them to go to their seats? *(Interruptions)*

THE DEPUTY CHAIRMAN : Go back. He is standing to say something. Please go back to your seats. **जाइए, जाइए, अपनी जगह पर जाइए।** He got up and you came into the well. Mrs. Sinha, are you taking a new role today? **अपनी जगह पर जाइए।**

I said, " please go back". If you are in the well, the Minister will not be able to say anything. Don't you want to heat him? He wants to say something. Don't you want to hear him?

SHRI MD. SALIM (West Bengal)-: If they don't respond to our demand, what is the use of Parliament?. . . .*(Interruptions)*. . .

श्री शंकर दयाल सिंह (बिहार) : मैडम, अभी सदन में कॉमर्स मिनिस्टर भी है, अबरार साहब औ फायनेंस मिनिस्टर भी हैं, किसी को कुछ तो उत्तर देना चाहिए?

THE DEPUTY CHAIRMAN : Mr. Jaipal Reddy, I know you are agitated.

श्री शंकर दयाल सिंह : मैडम, विधि मंत्री भी हैं।

उपसभापति : विधि मंत्री का इससे क्या ताल्लुक है?

श्री शंकर दयाल सिंह : मैडम, जब डंकल का मामला आता है तो ये चुप क्यों हो जाते हैं?

उपसभापति : विधि मंत्री तो कहेंगे कि सदन की गरिमा कायम रखिए। अपनी जगह पर बैठिए।

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALLUDDIN AHMED) : Madam, I was about to say something but they ran into the well.

THE DEPUTY CHAIRMAN : I know that. Somebody has to take the role.

SHRI MENTAY PADMANABHAM : You are keeping quiet till now. Therefore, we had no alternative. . . .*(Interruptions)*. . .

SHRI N.E. BALARAM (Kerala) : You are just smiling. . .*(Interruptions)*...

THE DEPUTY CHAIRMAN : Mr. Balaram, he stood up. . .*(Interruptions)*...

SHRI N.E. BALARAM : The day

after tomorrow, it will come in newspapers. So, why cannot he speak now?

SHRI SUBRAMANIAN SWAMY : They should sot sign it because they don't have a spine,

उपसभापति : अब खामोश रहिए।। मंत्री जी बोलना चाहते हैं।

SHRI KAMALUDDIN AHMED : Madam, this issue is not a political issue. . .*(Interruptions).* . .This issue is a very important issue. This is not a political issue. This was discussed in the House and different sentiments were expressed in regard to the entire proposals. What I can say at this moment is that by the evening the hon. Commerce Minister will make a statement.

SHRI S. JAIPAL REDDY : Madam, we asked. . .*(Interruptions).* . .We sought a specific piece of information from him : Whether it is a fact that the Government of India has given its nod to its own negotiators to sign the Dunkel Text or not. That he should be able to confirm or deny.

SHRI KAMAL MORARKA Madam, the CCPA has given its nod. The former Commerce Minister has been more correct. . .*(Interruptions)*. . .

SHRI S. JAIPAL REDDY : So long as it is not clarified, it is no intervention on the part of the Minister of State for Commerce. . .*(Interruptions)*. . . The Government must either deny or confirm.

THE DEPUTY CHAIRMAN : Kamal Morarka Ji. . .*(Interruptions)*. . .

SHRI V. NARAYANASAMY : The Minister is coming with a statement. Till then, Mr. Morarka, you keep asking questions. . .*(Interruptions)*. . .

SHRI KAMAL MORARKA Madam, We want to know whether they are going to sign the Draft because they have no spine. That is the basic issue. If they are not going to tell us, it is in the newspapers that CCPA has given its nod and Parliament has been kept *in* dark Tell us 'yes' or 'no'. Or tell us thai you don't know.

SHRI SUBRAMANIAN SWAMY : Madam, I can sue him because he has stolen my suit. . .*(Interruptions)*. . .

श्री ब्रम्हदेव आनन्द पासवान (बिहार) : मैडम, "डंकल प्रस्ताव एक बिच्छु का डंक है, भारतीय कृषि जगत के लिए यह कलंक है।"

SHRI S. JAIPAL REDDY Madam, how can Parliament be kept in the dark? How can Parliament be taken for a ride? This Parliament is sovereign, Madam. The Government is not sovereign. But Parliament is sovereign.

SHRI DINESHBHAI TRIVEDI : We just want to know whether it is correct or not. I do not think we are asking for the moon . . .*(Interruptions)*. . .

SHRI S. JAIPAL REDDY : I want the Minister to give a specific piece of information. . .*(Interruptions)*. . .

THE DEPUTY CHAIRMAN Will you please take your seat? . . .*(Interruptions)*. . . You wanted the Minister to react. . .*(Interruptions)*. . Please sit down. This is not the way. . .*(Interruptions)*. . .Again, this is for the second time that I am putting on record that you are all impatient . . .*(Interruptions)*. . .

SOME HON. MEMEBRS Yes. . .*(Interruptions)*. . .

THE DEPUTY CHAIRMAN : You want my protection. . .*(Interruptions)*. . . Please sit down, Mr. Jaipal Reddy, Mr Jaipal Reddy, you are also like this. ! am trying to protect the interests of the Members. . .*(Interruptions)*. . Just a minute. The Minister reacted. Now, I cannot guarantee that the Minister would react to it as you want it. Surely, he will react as he wants. . .*(Interruptions)*. . .

SHRI MENTAY PADMANABHAM : It Is not at all a reaction . .*(Interruptions)*. . .

SHRI SUKOMAL SEN : it is no reaction at all . . .*(Interruptions)*. .

THE DEPUTY CHAIRMAN : Now, I am moving on to the other business. Yes, Mrs. Sarala Maheshwari, do you want to speak or not?. . .*(Interruptions)*. . .

SHRI JOHN F. FERNANDES (Goa) : Madam, the Ojha Commission has submitted its report . . .*(Interruptions)*. . . The report has not been made public by the Central Government. . .*(Interruptions)*. . *A* copy of the report has been placed on the Table / of the Goa Assembly. . . .*(Interruptions)*. . . I want the Central Government and the Railway Ministry to see that a copy of the report is laid on the Table of this House. . . .*(Interruptions)*. . .

THE. DEPUTY CHAIRMAN : Please sit down. . .*(Interruptions)*. . .All of you, please sit down. . .*(Interruptions)*. . .

SHRI JOHN F. FERNANDES : Madam, the Commission has stated that the environment will bedestroyed in Goa. . .*(Interruptions)*. . .and an amount of Rs. 202 crores will have to be spent.. . .*(Interruptions)*. . .1 do not want the Government to hide the truth. . .*(Interruptions)*. . .from the public. The Report should be made public. . .*(Interruptions)*. . .

श्री शंकर दयाल सिंह : मैडम, हमारे लोग शांति से बैठे हैं, इतना तो समझ लीजिए। ....(व्यवधान).... मैडम, ठीक है...(व्यवधान)...

उपसभापति : एक अभी बोल रहे हैं....(व्यवधान) ...आपको बोलने दूंगी। एक सदस्य जो बोल रहे हैं, उन्हें बोलने दीजिए। आपको बोलने दूंगी...(व्यवधान) ...

श्री शंकर दयाल सिंह : महोदया, डंकल प्रस्तावों पर जो बात चल रही थी....(व्यवधान)...देखिए, हमारे जैसे लोग जो हैं इस सदन में, वह डंकल प्रस्ताव के बारे में उतनी गहराई से नहीं जानते जितने कि सुब्रह्मण्य स्वामी जी और जगेश देसाई जी जानते होंगे। लेकिन, दो बातों की ओर मैं आपका ध्यान दिलाना चाहता हूं, जबसे डंकल प्रस्ताव की चर्चाएं हुई हैं, एक ओर किसानों में भय व्याप्त है उनके बीजों को लेकर और दूसरी ओर दवाओं की कीमत को लेकर के, आप देखिए, पूरे भारत में चिंता व्याप्त हो रही है। सरकार की ओर से बार-बार यह कहा जाता है कि हम सदन की राय लेंगे, देश को अंधकार में नहीं रखेंगे, लेकिन वही बात बार बार....(व्यवधान)...इस तरह के समाचार आते हैं कि "गैट" प्रस्तावों पर भारत सरकार हस्ताक्षर करने जा रही है। मैं आपसे यह कहना चाहता हूं कि किसी भी भूल-भुलैया में जनतंत्र को रखकर ऐसा जघन्य कार्य सरकार को नहीं करना चाहिए। इसलिए आज हम आपसे अनुरोध करते हैं कि आप चाहती हैं कि सदन की कार्यवाही चले तो पहले डंकल प्रस्ताव पर मंत्री महोदय, प्रधानमंत्री सदन में बयान दें कि सच्चाई क्या है, नहीं तो सदन की कार्यवाही नहीं चलने देंगे।...(व्यवधान)...

SHRI SUBRAMANIAN SWAMY : Why is the Government apologetic?. . . *(Interruptions)*. . .1 want to know why the Government is apologetic, let the Government come out openly and say, "We will do it." or "We won't do it.". . - .*(Interruptions)*. . .Why are they apologetic?. . .*(Interruptions)*. . .

श्री शंकर दयाल सिंह : बैठिए।* बैठने को कहिए, मैडम।...(व्यवधान)...मैं यह कहना चाहता हूं कि यह कोई तरीका नहीं है।...(व्यवधान)...यहां* लोग बोल रहे हैं । मैं* से नहीं सुनना चाहता हूं, मैं सरकार से सुनना चाहता हूं।...(व्यवधान)...

श्री सुब्रह्मण्यम स्वामी : *...(व्यवधान)...

श्री शंकर दयाल सिंह : दवाइयों की फैक्टरी की बात छोड़िए।* लेकिन गरीब लोगों का क्या होगा?...(व्यवधान)...* ...(व्यवधान)...इस लिए कहना चाहता हूं...(व्यवधान)...इसलिए मेरी आपसे दरख्वास्त है कि आप हाउस को एडजोर्न कीजिए और सरकार को निर्देश दीजिए।...(व्यवधान)...

THE DEPUTY CHAIRMAN : Just a minute. . .*(Interruptions)*. . .I was going to say something. Unless and until I speak to him, I cannot say anything . . .*(Interruptions)*. . . The Minister of State for Commerce said something. . .*(Interruptions)*. . .Just a minute. Let me complete. . . . *(Interruptions)*. . . Let me complete, please. . .*(Interruptions)*. . .I would speak to the Commerce Minister. The news is attributed to him that he is going to sign

*Expunged as ordered by the Chair.

it. Now, unless and until I speak to him, I cannot give any information. . .*(Interruptions)*. . . Please hold on for a minute. Mr. Jaipal Reddy, you really irritate people, you don't listen to them. That is how things go out of the way. If you feel that the House should be adjourned, I can adjourn the House for ten or fifteen minutes and I can talk to him and find out.

The House stands adjourned for 15 minutes.

The house then Adjourned at thirty minutes past twelve of the clock.

The House reassembled at fifty minutes past twelve of the clock, The Deputy Chairman in the Chair.

Re. DUNKEL DRAFT—Contd.

THE DEPUTY CHAIRMAN : I had to adjourn the House to find out from the Minister at what time he would come. I assure you....

श्री संघ प्रिय गौतम सिंह (उत्तर प्रदेश): मैडम डिप्टी चेयरमैन, मेरी पार्टी इसका विरोध करती है...(व्यवधान) और सरकार से मांग करती है कि डंकल प्रस्ताव पास मत कीजिए...(व्यवधान)

श्री मोहम्मद अफज़ल उर्फ मीम अफज़ल : मैडम, यह साजिश है। बी०जे०पी० के लीडर जेल में जाकर बैठ गए हैं। अंदर से सपोर्ट कर रहे हैं, बाहर से तमाशा कर रहे हैं...(व्यवधान)

شری محمد افضل عرف م۔ افضل :
میڈم۔ یہ سازش ہے۔ بی۔ جے۔
پی کے لیڈر جیل میں جاکر بیٹھ
گئے ہیں۔ اندر سے سپورٹ کر رہے
ہیں۔ باہر سے تماشہ کر رہے
ہیں ۔۔ مداخلت ۔۔

THE DEPUTY CHAIRMAN : It is okay. It is good. Let us not make any comment on anything. We have got another thing before us. I adjourned the House because I wanted to be sure to see that the statement is made in the House. You are all so concerned. I assure the House that the statement would be made today. I could not get the Commerce Minister. He was busy in the other House, in a meeting. In the meanwhile, I request you that let us go ahead with the business. Let us go ahead with the business. I assure you that as soon as possible we would ask the Minsiter to make a statement. When the statement is made, you can lodge all your complaints or protests which you want to do. *(Interruptions)*

SHRI M.A. BABY (Kerala) : You can adjourn the House till that time. *(Interruptions)*

SHRI SUKOMAL SEN : By 3 P.M., the Government is to sign. If the statement comes afterwards, what is the meaning? *(Interruptions)*

THE DEPUTY CHAIRMAN: We have got tomorrow, the day-after, the next Session and the Session after that. We will not stop talking whatever happens. Let us continue with our work. You have registered your strong protest. It is being registered. I should say you have registered your portest strongly. Now, let us continue with our work. We will continue to work even tomorrow. *(Interruptions)*

SHRI ASHOK MITRA: we nave to work, Madam, but... *(Interruptions)*

THE DEPUTY CHAIRMAN: Let us work. Now, Mr. Chimanbhai Mehta please. ...*(Interruptions)*...

SHRI ASHOK MITRA: We have to draw the attention of the Government. The Nation should know what the Government is going to do. *(Interruptions)* Otherwise, what is the point in Our pursuing this matter? *(Interruptions)*

THE DEPUTY CHAIRMAN: You have drawn the attention of the Government very strongly and it has been taken note of by the hon. Minister. *(Interruptions)*

SHRI KAMAL MORARKA: Madam, we are talking about Dunkel. Forget Dunkel. At the moment, there is no Cabinetrank Minister in the House. Is this a second-rate chamber? The whole

*[†]Translation in Arabic Script.

(Shri Kamal Morarka) importance of Parliament is gone. The importance of Standing Committees is gone. There is no Cabinet Minister present here even to react to this. *(Interruptions)*

THE DEPUTY CHAIRMAN: The Minister is there. *(Interruptions)*

SHRI KAMAL . MORARKA: Of course, Mr. Kamaluddin Ahmed is here. He has been very kind. *(Interruptions)* He tried to say that in the meantime he would find out what was happening and then he would make a statement. This means he does not know anything.

SHRI KAMALUDDIN AHMED: I only said that Government would make a statement.

THE DEPUTY CHAIRMAN: He did not say that he did not know anything, *(Interruptions)*

SHRI DINESHBHAI TRIVEDI: Let us know whether the Government has accepted the report of the Standing Committee or not. If they have accepted the report, let them say 'Yes'. If they do not accept the report, let them say 'No'. *(Interruptions)* The Minister may not be here, but the Government is here. Our portest is to the Government. *(Interruptions)*

SHRI SUBRAMANIAN SWAMY: Why is the Government behaving as if it has committed a crime? Let them come and say here openly.

SHRI DINESHBHAI TRIVEDI: The basic question is whether we have
Signed at or not.

THE DEPUTY CHAIRMAN: I am calling Shrimati Sarla Maheswari.
(Interruetions)

MR. JAGESH DESAI, I will call you afterwards. *(Interruptions)* Order please. *(Interruptions)*

SHRI DINESHBHAI TRIVEDI: It is an extraordinary situation. The Government is not even answering. Let them say 'Yes' or 'No'.

SHRI SUBRAMANIAN SWAMY: Madam, is he a citizen of this country, or, is he from Nepal? *(Interruptions)*

SHRI DINESHBHAI TRIVEDI: This is the only country where people from all places live together. *(Interruptions)*

SHRI M.A. BABY: Madam what is the reason behind our raising this issue in the House?

Madam, we consider that this issue has a direct bearing on the sovereignty of our country. It is not that we make a noise here and the Government gives an assurance that the Minister will come and make a statement later on.

THE DEPUTY CHAIRMAN: Mr. Baby, I do not agree with you. I took a serious note of it. That is why I adjourned the House for 15 minutes. Your portest has been registered, but let me run the business.

श्री मोहम्मद सलीमः सरकार को सीरियसली लेना है, आप को नहीं। **(व्यवधान)**

شری محمد سلیم : سرکار کو
سیریسلی لینا ہے - آپکو نہیں ..
مداخلہ ...

उपसभापतिः सरला माहेश्वरी आप बोलिए, आपको आपकी पार्टी के लोग बोलने नहीं दे रहे हैं...

SHRI DINESHBHAI TRIVEDI: The future of this country depends on their answer. Let them say something.
(Interruptions)

SHRI KAMAL MORARKA: Madam, you give me a reply on the point whether a Cabinet Minister should be present in Rajya Sabha or not.

THE DEPUTY CHAIRMAN: Yes, I think a Cabinet Minister should be present here.

SHRI SUBRAMANIAN SWAMY: What has happened to your leader of

*†[]Translation in Arabic Script.

the House? Ever since I have moved a breach of privilege against him, he has left the House. *(Interruptions)*

SHRI KAMAL MORARKA: Let us adjourn the House till a Cabinet Minister comes to Rajya Sabha.

THE DEPUTY CHAIRMAN: That might be serious. Any Minister who has got his roster duty should be there. Cabinet, State, Deputy, anyone who has got the roster duty, should be here. She will find out.

ऐसे काम नहीं रुकेगा...(व्यवधान) Just because the Cabinet Minister is not here, we are not going to stop the work.

SHRI SHANKAR DAYAL SINGH: We want to know whose duty it is today?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): Azad will be coming today. He is coming.

SHRI JAGESH DESAI: There must be some Cabinet Minister here according to the roster duty. Thsi House should not be taken for a ride. *(Interruptions)*

THE DEPUTY CHARIMAN: This House does not run because of a Cabinet Minister. This House runs if the quorum is there, if the Chairman or the Deputy Chairman or the presiding officer is there. The roster duty of a Cabinet Minister is there. Mrs. Alva will find out and inform the House. Now we will continue our work. We are not going to adjourn just because somebody is not here. You all are here, I am here to listen. *(Interruptions)*. Come on. That is enough.

श्री दिग्विजय सिंह: इसमें कैबिनेट मिनिस्टर की जरूरत इसलिए पड़ रही है कि हम सरकार से जवाब चाहते हैं.....

श्री शंकर दयाल सिंह: हम लोग प्रस्ताव करते हैं कि जो स्टेट रेंक के मिनिस्टर यहां हैं उनको कैबिनेट रेंक का मिनिस्टर बना दिया जाए। "दिस इज़ माइ रेजलूशन बिफोर दि हाउस".

SHRI VISHVJIT P. SINGH (Maharashtra): I lodge my strong protest against this collusion between the Ministers sitting here and the opposition there. They are colluding with each other for the promotion of these Ministers to a Cabinet rank.

THE DEPUTY CHAIRMAN: Let her say something. It is a serious matter. Yes, Mrs. Sarla Maheshwari *(Interruptions)*

SHRIMATI MARGARET ALVA: They do not allow a lady Member to speak,

अभी आपका लिखा हुआ है- Besting of 13

श्री मोहम्मद सलीम: डंकल के अलावा दूसरा कुछ न कहिए और डंके की चोट पर बोलिए...**(व्यवधान)**

شری محمد سلیم : ڈنکل کے علاوہ دوسرا کچھ نہیں کہئے اور ڈنکر کی چوٹ پر بولئے ....

श्रीमती सरला माहेश्वरी: माननीय उपसभापति महोदया, सुबह से प्रश्नोत्तर काल समाप्त होने के बाद हमारे इस सदन ने खासकर हमारे दल के माननीय सदस्यों के बहुत ही गंभीर चिन्ता इस बात पर जताई है कि इस तरह जो साम्राज्यवादियों के इशारों पर हमारी सरकार...

श्री कमालुद्दीन अहमद हो गई वह बात फिर क्यों उठा रही हैं उसको? **...(व्यवधान)**

उपसभापति: आपको तो लिखा है इसमें "बीटिंग आफ दि 13 इयर ओल्ड बॉय"। उस पर बोलिए। **(व्यवधान)**

year old girl.

1.00 P.M.

SHRI KAMAL MORARKA: Madam, Mr. Kamaluddin Ahmed is *(Interruptions)*

श्री एस॰ एस॰ अहलुवालिया (बिहार): यह साम्राज्यवाद इसमें कहां से आ गया? **(व्यवधान)**

*[†]Translation in Arabic Script.

उपसभापतिः आप अपनी बात कहिये जिसके लिए आपने इजाजत ली थी। जो आपको इजाजत दी गई है वह है बच्चों को मारा गया है उसके बारे में है। उस पर बोलिए।

श्रीमती सरला माहेश्वरीः उपसभापति महोदया, आप से नम्र निवेदन करना चाहती हूं कि जिस विषय को लेकर मैंने आपकी अनुमति चाही थी मैं उसी विषय पर बोलना चाह रही हूं। मुझे पता नहीं माननीय सदस्य को साम्राज्यवाद से इतना मोह कब से हो गया है। साम्राज्यवाद का नाम लेते ही ... **(व्यवधान)**

THE DEPUTY CHAIRMAN: Now no disruption, please.

श्रीमती सरला माहेश्वरीः मैं जिस बात की ओर आपका और सदन का और सरकार का ध्यान आकर्षित करना चाहती थी वह यह था कि किस तरह साम्राज्यवादियों के दबाव में आकर साम्राज्यवादी जो संस्थाएं हैं, वित्तीय संस्थाएं हैं, आई॰एम॰एफ॰ और वर्ल्ड बैंक के ...**(व्यवधान)** आपे मुझे तंग मत करिये।

श्री मोहम्मद सलीमः यह तंग कर रहे हैं कैसे बोलेंगी। **(व्यवधान)**

श्री एस॰ एस॰ अहलुवालियाः इस पर डिबेट हो रही है क्या? **(व्यवधान)**

THE DEPUTY CHAIRMAN : Don't interrupt now, please.

श्रीमती सरला माहेश्वरीः मैं इसी बात को कहना चाहती थी। मैं इसी विषय पर बोलूंगी, इस विषय से बिल्कुल डाइवर्ट नहीं करूंगी। **(व्यवधान)**

SHRI V. NARAYANASAMY: Madam, the term imperialism. *(Interruptions)*

SHRI KAMAL MORARKA: they should have the patience to listen to her... *(Interruptions)*

THE DEPUTY CHAIRMAN: Exactly the same thing I was pleading with you people.

SHRI V. NARAYANASAMY: We are fed up with their imperialism.

SHRIMATI SARALA MAHESH-WARI: You are fed up with the struggle; You are not ready to struggle. That's why you are succumbing to their pressure.

SHRI KAMAL MORARKA: You are not familiar with wisdom... *(Interruptions)*

THE DEPUTY CHAIRMAN: Now who is disturbing her?

श्री दिग्विजय सिंहः यह सरल भाषा में बोल रही हैं तब भी नहीं सुनना चाहते। **(व्यवधान)**

श्रीमती सरला माहेश्वरीः यह तो साम्राज्यवाद के डंडे की भाषा समझते हैं, सरल भाषा नहीं समझते हैं। **(व्यवधान)**

* THE DEPUTY CHAIRMAN: Let her speak; she has a right to speak.

SHRIMATI SARALA MAHESH-WARI: Madam, please protect me.

मैं जिस बात की ओर ध्यान आकर्षित करवाना चाहती हूं **(व्यवधान)** साम्राज्यवाद की वित्तीय संस्थाओं के इशारे पर चलने का रास्ता आख्तियार कर रहे हैं उन देशों की हालत आज क्या है इसी से मैं अपने विषय को जोड़ना चाहती हूं। पता नहीं आपको तकलीफ क्या हो रही है। **(व्यवधान)**

THE DEPUTY CHAIRMAN: Now you look at the Chair and speak, please.

श्रीमती सरला माहेश्वरीः आप उनको निर्देश दीजिए ताकि वह चुप रहें **(व्यवधान)**

THE DEPUTY CHAIRMAN: Mrs. Maheshwari, if you don't finish within one minute, I will move on to another... *(Interruptions)* Don't argue and don't reply. You continue spekaing.

श्रीमती सरला माहेश्वरीः मैं जिस बात पर आपका ध्यान आकर्षित करवाना चाहती हूं, सदस्यों का ध्यान आकर्षित करवाना चाहती हूं। **(व्यवधान)** मेरी बात सुनने को तैयार ही नहीं। आप बताइये, मैं कैसे बोल सकती हूं। **(व्यवधान)**

श्री शंकर दयाल सिंहः आप 5-10 मिनट से तो ध्यान आकर्षित करवा रही है। करवा दीजिए क्या ध्यान आकर्षित करवाना चाहती हैं। **(व्यवधान)**

SHRI V. NARAYANASAMY: She has been saying this for the past fifteen minutes... *(Interruptions)*

SHRIMATI SARALA MAHESHWARI: What is the problem with you?

श्री शंकर दयाल सिंहः महोदया, आप सरला जी

को यहां से बोलने की अनुमति दीजिये।

उपसभापतिः आप यहां आ जाइये। सरला जी, ऐसा है कि जब आप बार बार कहती हैं कि मैं मेम्बरों का ध्यान आकर्षित कर रही हूं तो मेम्बर बोलने लगते हैं। अगर आप चेयर से कहेंगी तो मैं कुछ भी नहीं बोलूंगी, आपकी बात सुनूंगी। आप सीधे मेरे से बात कीजिये।

श्री शंकर दयाल सिंहः मेडम, ये यहां यशवंत सिन्हा जी की जगह पर खड़े होकर बोलें, लेकिन वह काम न करें जो उन्होंने किया था।

श्रीमती सरला माहेश्वरीः आप बिलकुल निश्चित रहिये। शायद आप जानते नहीं हैं कि हम लोगों की पार्टी की परम्परा क्या है (व्यवधान)।

उपसभापति महोदय, मैं जिस बात की ओर आपका ध्यान आकिर्षत करना चाहती थी वह यह है कि ...(व्यवधान)।

श्री एस० एस० अहलुवालियाः हमारा ध्यान आकर्षित नहीं करना चाहती हैं तो हम चले जायें?

SHRI V. NARAYANASAMY: You speak seriously... *(Interruptions)*

THE DEPUTY CHAIRMAN: Please. No interruptions any more. Let us be serious.

श्रीमती सरला माहेश्वरीः उपसभापति महोदया, मैं जो बात कहना चाहती थी वह यह थी कि आज वे तमाम विकासशील देश जो अपने स्वतंत्र और संप्रभू विकास का रास्ता छोड़कर साम्राज्यवादी वित्तीय संस्थाओं के इशारों पर चलने की कोशिश कर रहे हैं उन देशों की हालत क्या हुई है। नई आर्थिक नीतियों के प्रभाव पर जब चर्चा चल रही थी तो मैंने आपका, सदन का और सरकार का ध्यान इस ओर आकर्षित किया था कि जिन देशों ने आई०एम०एफ० और वर्ल्ड बैंक का रास्ता अख्तियार किया था उन देशों के समाजों की क्या हालत हुई है, उन देशों के समाज में आज किस तरह से अपराध बढ़ रहे हैं, उनमें किस तरह से हिंसा बढ़ रही है। इस सिलसिले में मैंने खासकर ब्राजील का उदाहरण दिया था कि ब्राजील में आज किस तरह से अपराध इस कदर बढ़ गये हैं कि यहां तक कि तमाम अन्तर्राष्ट्रीय संस्थाओं तक ने और यहां तक कि वर्ल्ड बैंक तक ने इस बात के लिए उनका ध्यान आकर्षित किया कि आपका समाज किस ओर जा रहा है। आज हमारा देश गैट के दबाव के तहत डंकल प्रस्तावों को मानने की दिशा में बढ़ रहा है (व्यवधान)

SHRI DEPUTY CHAIRMAN: You speak on the beating of the 13-year old boy.

श्रीमती सरला माहेश्वरीः मैं इस पर नहीं बोल रही हूं, मैं अपने सबजेक्ट पर आ रही हूं।

श्री एस० एस० अहलुवालियाः किस सबजेक्ट पर आपको परमिशन दी गई है और किस पर आप भाषण कर रही हैं, इस पर बोलने की सब को परमिशन दी जाये।

श्रीमती सरला माहेश्वरीः आप मुझ से यह नहीं कह सकते हैं कि आप अपने सबजेक्ट पर इस तरह से बोलें (व्यवधान)

SHRI DEPUTY CHAIRMAN: Beating of a 13ryear old boy.r..

SHRIMATI SARALA MAHESHWARI: what is this Madam? I am spekaing on my subject. *(Interruptions)*...

How can he direct me to speak on his subject? *{Interruptions)*

SHRI S.S. AHLUWALIA: You see your special mention.

मेडम, आप सदन की रूलिंग देखिये। जिस चीज के लिए परमिशन दी गई होती है उसी चीज पर बोला जाएगा। इस सदन में इस प्रकार की कई बार रूलिंग हुई है।

श्रीमती सरला माहेश्वरीः मेरे बोलने की अपनी शैली हो सकती है। आप किसी सबजेक्ट पर जो मानक तय करेंगे वह मैं नहीं करूंगी।

SHRI MENTAY PADMANABHAM: You make your point.

श्री एस० एस० अहलुवालियाः आपको जिस चीज के लिए परमिशन दी गई है, आप उसी पर बोलेंगी, यह रूलिंग है। लेकिन आप दूसरी भूमिका बांधे चली जा रही हैं।

श्रीमती सरला माहेश्वरीः उस भूमिका से आप इंकार नहीं कर सकते हैं। मैं समाज के अपराधीकरण पर बोल रही हूं। मैंने समाज के अपराधीकरण पर अनुमति मांगी है। आपने अनुमति दी है और मैं उसी पर आ रही हूं। पहले समस्या की जड़ में जाना होगा। आप अगर समस्या के जड़ में जाते होते तो आज यह हालत न होती (व्यवधान)

THE DEPUTY CHAIRMAN: Saralaji, you should have started talking about the beating of the 13-year old boy. We are not discussing about the policies of the country. So, please come back to the subject. If you like to discuss the policy, we will have another discussion.

श्रीमती सरला माहेश्वरी: समाज का अपराधीकरण किस तरह से हो जाता है, मैं उसी पर बोल रही हूं।

श्री एस॰ एस॰ अहलुवालिया: ऐसा नहीं होता है जैसा आप बोल रही हैं। पश्चिमी बंगाल में कितना अपराधीकरण है, यह हमें मत सिखाइये **(व्यावधान)**

श्री मोहम्मद सलीम: यह **(व्यावधान)** आपको मालूम होना चाहिये। **(व्यावधान)**

THE DEPUTY CHAIRMAN: You should speak on the Special Mention.

SHRIMATI SARALA MAHESHWARI: Madam, I am speaking, but they do not allow me to speak.

THE DEPUTY CHAIRMAN: You come to the point or I am calling another person.

SHRIMATI SARLA MAHESHWARI: Madam, I am coming to the point.

THE DEPUTY CHAIRMAN: No, You are not.

SHRIMATI SARALA MAHESHWARI: Madam, I am coming to the point.

THE DEPUTY CHAIRMAN: No, you are not.

RE. BEATING OF A THIRTEEN YEARS AND A FIFTEEN YEARS OLD BOY IN DELHI

श्रीमती सरला माहेश्वरी (पश्चिमी बंगाल): मैंने आपसे यह कहा कि समाज का अपराधीकरण हो रहा है और किस तरह मामूली सी राजनैतिक सत्ता आने पर सामाजिक अपराध बढ़ते जा रहे हैं और राजनैतिक अपराधीकरण हो रहा है। मैं इस बात की ओर आपका ध्यान आकर्षित कराना चाहती हूं कि राजधानी दिल्ली में किस तरह से समाज में बढ़ती हुई हिंसा, समाज में बढ़ते हुए अपराध हमारे देश के मासूम बच्चों को भी अपने क्रूर, दानवी और बर्बर हिंसा के पंजे में जकड़ता जा रहा है। उपसभापति महोदया, यह घटना दिल्ली के सुल्तानपुरी इलाके की है। यह कितनी हृदयविदारक घटना है, इस ओर मैं आपका ध्यान आकर्षित कराना चाहूंगी। हम लोग राजधानी में बैठे हुए हैं। इस राजधानी में मानवीय अधिकारों को किस तरह से तोड़ने और पैरों के तले रौंदने का क्रम हो रहा है। उन लोगों के द्वारा जो अपने आप को राजनैतिज्ञ कहते हैं। उपसभापति महोदया, घटना इस प्रकार की है। दिल्ली के सुल्तानपुरी इलाके में दो स्कूली बच्चे 13 और 15 साल के दो बच्चे एक लाट्री की दुकान के पास खड़े थे। उन दोनों बच्चों को एक विधायक के तथाकथित भतीजे ने उठाया और ले जाकर घर में बंद कर दिया और लागातार तीन दिनों तक इन मासूम बच्चों को गर्म लोहे की सलाखों से दागा गया, गर्म मोम बत्तियों से दागा गया। उसके बाद उनको उल्टा करके उनके ऊपर ठंडा पानी गिराया गया और दोनों बच्चों के एक-एक हाथ और एक-एक पांव तोड़ दिये गये और उन बच्चों को बेहोशी की हालत में, जो कि बुरी तरह जख्मी थे, रेल की पटरी पर ले जाकर छोड़ दिया गया। उन बच्चों के मां-बाप और रिश्तेदार परेशान होकर घूमते रहे कि हमारे बच्चे कहां होंगे, हमारे बच्चे कहां होंगे। जब ये उन्हें मिले तो वे दोनों बच्चों को लेकर थाने गये। वहां पुलिस का क्या बर्ताव रहा? पुलिस ने जो केस दर्ज किया वह मामूली रूप से जख्मी होने का केस दर्ज किया। वे बच्चे बोल नहीं पा रहे थे, पूरी तरह बेहोशी की हालत में थे और पुलिस ने केस दर्ज किया कि मामूली चोटें आयी हैं और आज तक कोई गिरफ्तारी नहीं हुई। उपसभापति महोदया, यह हमारे लिये बड़े शर्म की बात है। क्या हम अपने आपको अधिकारी समझें, क्या हम सदन में बैठने के अधिकारी हैं? अगर इस तरह से मानव अधिकारों के साथ सलूक किया जायेगा तो उपसभापति महोदया, मैं आपसे निवेदन करूंगी कि अगर इस तरह की घटनायें राजधानी में घटती रहेंगी तो अन्य स्थानों पर क्या हालत होगी? मैं आपसे कहना चाहती हूं कि इस बारे में गृह मंत्री जी का सदन में बयान आना चाहिये कि कौन सा ऐसा राजनैतिक है, कौन ऐसा विधायक है, कौन ऐसा भतीजा है जिसे इतने अधिकार मिल गये। अगर बच्चों ने कोई चोरी भी कर दी थी तो उनको वे पुलिस के हवाले कर सकते थे। अगर 13-15 साल के बच्चों के साथ इस तरह का व्यवहार किया जायेगा, एक तरफ तो बच्चे खुद हिंसा के शिकार होते हैं और दूसरी तरफ हमारा दूरदर्शन जो कुछ प्रचारित कर रहा है उसको देखकर हिंसा का माहोल बन रहा है। अभी दो दिन पहले आपने

देखा होगा कि किस तरह से दूरदर्शन के एक सीरियल को देखकर बच्चे हत्या करने के लिये चले गये। समाज में इस तरह से बढ़ता हुआ अपराधीकरण हमारे बच्चों को कहां ले जायेगा, इस ओर मैं बार बार ध्यान दिलाती रहती हूं।

THE DEPUTY CHAIRMAN : It is a serious matter. I think the whole House associates with it.

SHRI DINESHBHAI TRIVEDI (Gujarat) : It is the effect of the television on the Children.

श्री एस० एस० अहलुवालिया (बिहार) : मैडम, यह बहुत दुर्भाग्यपूर्ण बात है, बड़ी शर्म की बात है जो इस तरह से ऐसी घटना घटी है। उस एम०एल०ए० के खिलाफ या उसके भतीजे के खिलाफ और वहां के जो पुलिस आफिसर है, जिन्होंने आज तक कोई कार्यवाही नहीं की, उनके खिलाफ कड़ी से कड़ी कार्यवाही की जाए और गृह मंत्री जी सदन को बतायें कि इस पर क्या कार्यवाही की गयी है।

उपसभापति : गृह मंत्री जी हैं।

श्री राम नरेश यादव : यह बड़े शर्म की बात है और इसकी जितनी निन्दा की जाये वह कम है।

गृह मंत्रालय में उप मंत्री (श्री राम लाल राही) : जो जानकारी अभी माननीय सदस्या ने दी है, उसको मैं दिखवाऊंगा और पता लगाऊंगा और जिन लोगों ने अपराध किया है उन पर कार्यवाही की जायेगी।

श्री राम नरेश यादव : सदन को अवगत कराना चाहिए जो सारी घटना हुई है। जो कार्यवाही हुई है उससे सदन को अवगत भी कराना चाहिए।

श्री एस०एस० अहलुवालिया : यही बात पहले कहनी चाहिए थी।

RE. TABLING OF JAIN AND AGGARWAL COMMISSION OF INQUIRY REPORT ON 1984 RIOTS

श्री बलवीर सिंह (पंजाब) : मैं आपके माध्यम से जो कुम्भकर्ण की नींद सो रही है यह सरकार उसको जगाना चाहता हूं। पिछले सेशन में इस हाउस में मिनिस्टर आफ स्टेट आफ होम अफेयर्स ने एश्योरेंस दिया था कि 1984 के रायट्स की जो जैन एण्ड अग्रवाल रिपोर्ट है इस विन्टर सेशन में वह पेश की जाएगी। 24 तारीख को यह सेशन खत्म होने वाला है। अभी तक सरकार के कान पर जूं नहीं रेंगी है। मैंने उस वक्त भी कहा था, आज भी दोहरा रहा हूं कि इस बात से शक होता है सरकार की नीयत पर। मैं आपके माध्यम से यह मामला एश्योरेंस कमेटी को सौंपने की सिफारिश करूंगा। मेरा इस सरकार से कहना है कि हाउस के अंदर और बाहर होम मिनिस्टर ने बार-बार कहा है कि 1984 के दंगों के जो कलप्रिट हैं, दोषी हैं उनको सख्त से सख्त सजा दिलावायेंगे। आज मैं दिल्ली के चीफ मिनिस्टर का जो बयान है उसका स्वागत करता हूं। यह उम्मीद करता हूं कि उनका बयान भी होम मिनिस्टर के बयान की तरह खोखला न हो। मैं यह बात कहना चाहता हूं कि जो इलेक्शन्स हुए हैं जो कांग्रेस की बुरी हालत हुई है दिल्ली में उसकी वजह इस सरकार का 1984 के रायट्स के लिए इनएक्शन है। यह बड़े शर्म की बात है और पेपर्स में इंडीकेशन आ रहे हैं कि जो लोग इन्डिक्टेड हैं, दोषी हैं उनको प्लम पोस्ट्स, गवर्नरशिप और दूसरी पोस्टें देने के वादे हो रहे हैं। मैं आपके माध्यम से चाहता हूं कि वह रिपोर्ट जल्द से जल्द यहां पेश की जाए।

श्री भूपेन्द्र सिंह मान (नाम-निर्देशित) : मैं इसके साथ एसोसिएट करता हूं मैडम। यह बिल्कुल होना चाहिए।

श्री जागीर सिंह दर्द (पंजाब) : मैं भी इसके साथ एसोसिएट करता हूं।

SPECIAL MENTION

Need to Provide Proper facilities to the Pilgrims of Kailash and Mansarover in Tibet

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh) : Madam Deputy Chairman, between 1978-81 due to my personal efforts, the Chinese Government had allowed Hindu pilgrims to make a visit to Kailash Mansarover area which is in Tibet. This process began in 1981 when I myself led the first group of pilgrims to that area.